

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/339(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	JYOTIRMAYEEDEVCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance(via video conference/physically)

Mr.Patita Paban Bishwal, Adv.] For the Petitioner
Ms.Suranaja Chatterjee, Adv.]

Mr. Chandan Ji, AORC] For the RoC, West Bengal

ORDER

1. Ld. Counsel for the petitioner present. ARoC for the office of RoC, West Bengal Present.
2. Report of RoC, WB has been filed.
3. Post this matter for orders on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**